

**DIVISION BENCH**

**ITEM NO.105**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.94/ALD/2020**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 14<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>SUNRISE PALACE V/S A.I.C.A. COMMUNICATION INDIA PVT LTD</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 10<sup>th</sup> June, 2024.

**-Sd-**

**(Court Officer)**

**14<sup>th</sup> May, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*